

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1030 & 1027 OF 2017 IN
DFR NO. 3236 OF 2017

Dated: 6th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Anshula Laroia

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Dipali Sheth for R-2

ORDER

List the matter on **20.12.2017.**

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

mk/kt